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(PART-I, SECTION-1)

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY**

**PUBLIC NOTICE No. 1 (RE-2001) /1997-2002**

**NEW DELHI: the 31<sup>st</sup> March, 2001**

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II-Section 3 – Sub- section (ii) vide S.O No. 283(E) dated 31.3.97, the Director General of Foreign Trade hereby notifies the Handbook of Procedures (Vol.1) (Revised Edition-March,2001) as contained in Annexure to this Public Notice. This shall come into force from 1<sup>st</sup> April, 2001.

This issues in public interest.

(N.L.Lakhanpal)  
Director General of Foreign Trade

(A.B.Menon)  
Dy.Director General of Foreign Trade